

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1504  
ANSWERED ON:02.12.2005  
CAPTIVE POWER PROJECT  
Thakkar Smt. Jayaben B.

**Will the Minister of POWER be pleased to state:**

(a) whether Ministry is planning to tap captive power generation to augment power supply to the National Grid, so that the captive power plants maintain a certain level of capacity utilization; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF POWER ( SHRI P.M. SAYEED )

(a) & (b) : The National Electricity Policy states that a large number of captive and standby generating stations in India have surplus capacity that could be supplied to the grid continuously or during certain time periods. These plants offer a sizeable and potentially competitive capacity that could be harnessed for meeting demand for power. Grid inter-connections for captive generators shall be facilitated as per section 30 of the Act. This should be done on priority basis to enable captive generation to become available as distributed generation along the grid.

The Policy further envisages that appropriate commercial arrangements would need to be instituted between licensees and the captive generators for harnessing of spare capacity energy from captive power plants. The appropriate Regulatory Commission shall exercise regulatory oversight on such commercial arrangements between captive generators and licensees and determine tariffs when a licensee is the off-taker of power from captive plant.